

रेलगाड़ी के डिब्बे साफ करने की व्यवस्था

3210. श्री गंगा जगत सिंह : क्या रेल मंत्री यह बातों की कृपा करते कि

(क) क्या सरकार को इस बात की जानकारी है कि रेलवे के बसुबे जेपी के कर्मचारियों की साफरवाही के कारण रेल-गाड़ियों के घटक डिब्बों की सफाई नहीं होती और इसके कारण डिब्बों में मच्छर और खटमल पैदा हो जाते हैं जिससे यात्रियों को असुविधा होती है, और

(ख) क्या रिश्ति में सुधार करने के लिये कोई कार्यवाही की गई है ?

रेल मन्त्रालय में राज्य मंत्री (श्री शिव नारायण) :

(क) खरी हुई रेना की मुनासिब देख-रेख के लिए सभी मुख्य तथा गीण अनुसूचण स्टेशनों पर सविन करने वाले कर्मचारी पर्याप्त संख्या में हैं। मल-गन्धनग्रस्त और वैनेजर गाड़ियों के रैको को प्लेटफार्मा पर लाने से पूर्व धलाई एवं अनुसूचण लाइनों में उनक सभी सवारी याना (इसरे दूजे व सवारी याना मन्त्रि) डिब्बा और शौचालयों की सफाई नरु नुलाई और सफाई की जाती है और उनमें मच्छरा एवं खटमलो का प्रजनन राकने के लिए कीट नाशक दवाइया छिड़की जाती है। मार्गवर्ती स्नाना पर भी डिब्बा और शौचालयों की सफाई की जाती है और उनमें कीट नाशक दवाई छिड़की जाती है। इसके अलावा, कुछ लम्बा दूरी वाला गाड़िया स यात्रा के दौरान डिब्बों और शौचालयों की देखरेख के लिए बल सफाई वाला की व्यवस्था भी की गई है। कर्मचारियों के तरफ स साफरवाही बरतने व कुछ मासने हो सवने है। इस प्रकार के सभी मासनों में, सुशासन के प्राधार पर उपयुक्त चार्ज की जाती है।

(ख) जहा अप्पिन हाता है सवारी याना की देखरेख और सफाई के काम में और भी सुधार लाने के लिए उपयुक्त उपाय बिय जाते हैं। इनके बारे में यदि जनता स बार्ड शिकायत मिलती है, तो सम्बन्धित कर्मचारियों के विरुद्ध उपयुक्त प्राशासनिक कार्रवाई की जाती है। कई बार भीड़-भाड के कारण दिक्कत पैदा हो जाती है।

Letter from Northern Railwaymen's Union

3211. SHRI SHARAD YADAV Will the Minister of RAILWAYS be pleased to refer to reply given to the Unstarred Question No 4546 on 28th March, 1978 regarding letter from Northern Railwaymen's Union and state:

(a) whether it has been considered;

(b) if so, what action has been taken on the matter by Government; and

(c) if no action has been taken so far, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) (a) to (c). The matter is still under consideration.

Lowering of Voting Age for Lok Sabha and Assemblies Election

3212 SHRI AMAR ROY PRADHAN Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state

(a) whether it has been decided by the Government that the age of voter should be 18 years instead of 21 years for the elections of Lok Sabha and the Assemblies,

(b) if so, when the decision is likely to be implemented, and

(c) if answer of (a) is in negative the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) (a) No decision has been taken in the matter

(b) Does not arise

(c) The proposal is still under consideration, along with other proposals for electoral reform. As the matter requires careful consideration, some more time will be taken to arrive at a decision in the matter.

Shortage of Bulk Drugs and Formulations

3213 SHRI G Y KRISHNAN Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether any initiative has been taken by Centre with the State Gov-

ernment to report any shortage of bulk drugs and formulations to enable the Central Government to take speedy and effective remedial action; and

(b) if so, the reaction of State Government thereon?

**THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):**

(a) Yes, Sir. The Minister for Petroleum, Chemicals and Fertilizers has written to the Chief Ministers of States and Chief Executives of the Union Territories on 27th June, 1978, to have shortages of both bulk drugs and formulations promptly reported to the Central Government so that timely remedial action is taken.

(b) While certain State Governments have in their replies indicated that the concerned organisations in the State Government would monitor drug availability and report shortages, if any, to the Central Government, other State Governments have yet to respond.

**Representation from Dainik Yatri Sangh regarding stoppage of Chhatisgarh Express**

3214. **SHRI SHAMBHU NATH CHATURVEDI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received repeated representations from the Dainik Yatri Sangh, Mathura and Agra for slight adjustment of timings of 138 UP Chhatisgarh Express, with stoppage at Raja-Ki-Mandi and 17 Dn. Janata Express for the convenience and facility of the Court and office going public;

(b) if so, whether any decision has been taken thereon to meet it; and

(c) if not, whether Government has any other alternative proposal under consideration to achieve the same purpose?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):** (a) Yes.

(b) The suggestions have not been found operationally feasible.

(c) No.

**Prospect of Oil in Calcutta and its neighbouring areas**

3215. **SHRI CHITTA BASU:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the Eastern Regional office of the ONGC in Calcutta has of late come to the conclusion that Calcutta and its neighbouring areas are situated on what is called gravity high;

(b) if so, the prospects of oil in the area.

(c) whether any step has since been taken for the exploration of the same; and

(d) the details thereof?

**THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):**

(a) No, Sir. Gravity surveys carried out by the Indo-Stanvac Petroleum Project in the West Bengal basin during the period 1954—57 had indicated that Calcutta and its neighbouring areas are situated on a prominent gravity high.

(b) Gravity highs are sometimes associated with sub-surface structures which may entrap hydrocarbons; however, in some cases such gravity highs may not be associated with any structures. It is, therefore, a normal exploratory practice to carry out other geophysical surveys, specially seismic surveys to confirm the presence of sub-surface structures in the area of gravity highs. It would, therefore, be necessary to carry out further